

IN THE COURT OF HHJ SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF C.R NO.58
BOARD OF C.R. No. 58
DATED 16.07.2020

SR. NO	CASE NO.	PARTIES NAME	STAGE
1	SC 597/17	The State Mankhurd Police Station Vs Shivpoojan Sukhnandan Jaiswar	Say and Hearing on Exh.40
2	BA 1249/20 and Exh.81 in SC 88/18	The State of Kherwadi P. Stn V/s Mohd Niyaz Mohd Siraz Hashmi	Say and Hearing
3	BA Exh.21 in SC 115/18	The State Ghatkopar P. Stn V/s Ahmed Raza Sajid Shaikh and anr	Hearing Exh.21
4	SC 716/12	The State DCB CID Vs Parvez Iqbal Tak	Say and Hearing on Exh.648 and Exh.650
5	SC 166/20	The State of Maharashtra - Wadala Rly. Police Station Vs Amol Shankar Sonawane and others 03	Say and Hearing on Exh.4

6	MA 189/20 in BA 1212/20 in SC 757/16	Dharavi Police Station Vs Mahipal Basappa Shivanand	Hearing
7	BA ---- in SC 339/18	STATE GOVERNMENT Agridada Police Station Vs Noor Mohd. Jahangir Mansoori	Say and hearing
8	SC 526/17	The State Agridada Police Station Vs Rahul Kashiram Shrivardhankar	Say/ Hearing